

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 01**  
**CA(CAA)-80(PB)/2019**

**IN THE MATTER OF:**

Bajaj Capital Ltd and Bajaj  
Capital Nuvo Insurance Broking Ltd.

..... Petitioners/Applicant

**Under Section 230-232**

**Order delivered on 13.05.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

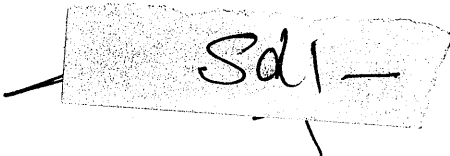
**PRESENT:**

For the Petitioner

Mr. Sanjeev Puri, Sr. Adv., Mr. Dheeraj Nair, Mr. Kumar  
Kislay & Ms. Avni Sharma, Advs.

**ORDER**

List on 23.05.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

13.05.2019  
Ritu Sharma